

Bombay-Agra Road

***551. Shri Yadav Narayan Jadhav:** Will the Minister of Transport and Communications be pleased to state:

(a) at how many places the diversion of Bombay-Agra Road has been contemplated by Government and what is the progress that has been achieved;

(b) whether it is a fact that the road is to be diverted at Malegaon (District Nasik), a thickly populated city;

(c) if so, at what mile it will be diverted and where it will be joined to the other point; and

(d) when the work of diversion will begin?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a). A statement is placed on the Table of the House. [See Appendix II, annexure No. 32].

(b). No, Sir.

(c) and (d). Do not arise.

Looting at Adra Junction

***552. Shri B. Das Gupta:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that on the 30th October, 1961 some of the passengers of 316 down train forcibly entered the Railway catering room at Adra Junction, S.E. Railway and looted the victuals in the presence of the G.R.P. Officers and Divisional Commercial Superintendent;

(b) whether it is also a fact that some of the Ministers including the Minister of Police of the West Bengal Government were travelling by the same train and this looting was done before them;

(c) whether an all concerned wire was sent from Adra, S.E. Railway and

whether the Railway Minister has got a complaint to this effect; and

(d) if so, what action has been taken in this regard?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) to (d). Necessary information is being collected and will be laid on the table of the House on receipt.

Setting up of Transmitters

***553. Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 371 on the 11th August, 1961 and state:

(a) the progress made so far in completing arrangements for the setting up of 57 transmitters; and

(b) the details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The question would be answered by the Minister of Information & Broadcasting on a subsequent date.

Hindustan Shipyard

***554. Shri Indrajit Gupta:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 739 on the 21st August, 1961 and state:

(a) the percentage of Government subsidy given for ships constructed at Hindustan Shipyard;

(b) the total amount of subsidies given so far;

(c) the average foreign exchange components in Indian-built ships; and

(d) the extent to which prices of Hindustan Shipyard's vessels are affected by inadequate supply and high cost of steel plates manufactured at Rourkela?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a). 26 per cent of the cost of construction of the ships.

(b). Rs. 6,35,11,400 upto 31-3-1961.

(c). 43 per cent of the cost of construction.

(d). Steel plates from Rourkela cost Rs. 8 lakhs more per vessel of the 'Mitsubishi' type than imported plates.

Commercial Marketing Obligations

*555. { Shri Ram Krishan Gupta:
Sardar Iqbal Singh:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 141 on the 8th August, 1961 and state the outcome of discussions for reducing the commercial marketing obligations held with the Governments of U.S.A., Australia and Canada?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Our efforts to secure a reduction in the Commercial marketing obligations have not met with success.

प्रायुर्वेदिक तथा यूनानी औषधियाँ

*५५६. श्री भक्त दर्शन: क्या स्वास्थ्य मंत्री २६ अगस्त, १९६१ के तारांकित प्रश्न-पंख्या १०२२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) प्रायुर्वेदिक और यूनानी औषधियों के निर्माण को वैधानिक निदंत्रण के अन्तर्गत लाने के जिस सुझाव पर विचार किया जा रहा था, उसके बारे में क्या निर्णय किया गया है ; और

(ख) इस बारे में इतनी देरी होने का क्या कारण है ?

स्वास्थ्य मंत्री (श्री करमरकर) :

(क) अभी तक कोई अन्तिम निर्णय करना संभव नहीं हुआ है ।

(ख) इस सुझाव का विस्तृत परीक्षण करने पर कतिपय व्यवहारिक अड़चनें प्रकाश में आई हैं और पहले उनका हल ढूँने का प्रयास किया जा रहा है ।

Shipyards at Cochin

*557. Shri Vidya Charan Shukla: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have finalised collaboration arrangements for the proposed shipyard at Cochin;

(b) if not, what are the difficulties in the way of finalising this arrangement; and

(c) if the reply to part (a) above be in the affirmative what are the main items of arrangement?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a). No, Sir.

(b). As the negotiations are still in progress it would not be possible to give any information in this regard at present.

(c). Does not arise.

Air Crash Near Sangli

*558. { Shri P. G. Deb:
Shri Arjun Singh Bhadauria:

Will the Minister of Transport and Communications be pleased to state:

(a) whether two planes crashed near Sangli on 4th October, 1961; and

(b) if so, whether an enquiry has been conducted in the matter?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a). Yes, Sir.

(b). The accidents are under investigation.